

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4730
ANSWERED ON:07.08.2009
PPP ROJECTS
Singh Shri Rakesh

Will the Minister of FINANCE be pleased to state:

- (a) the details of implementation of the public-private partnership projects in various sectors during each of the last three years, sector-wise;
- (b) whether the projects undertaken have been monitored;
- (c) if so, the details thereof;
- (d) the details of projects proposals under consideration for implementation and the time by when such projects will start; and
- (e) the steps taken by the Union Government to ensure perfect execution of the work?

Answer

MINISTER OF STATE FOR FINANCE(SHRI NAMO NARAIN MEENA)

- (a) The details of implementation of the Public-private partnership projects in various sectors is available in Ministry of Finance website www.pppindiadatabase.com.
- (b) and (c) Public Private Partnership (PPP) projects are monitored as per the various provisions of the Contract/Concession Agreement executed between the Government agency and private entity on award of the project.
- (d) Projects with Ministry of Finance for approval by Public Private Partnership Appraisal Committee (PPPAC)/ Empowered Institution are annexed. For these proposals, Request for Qualification (RfQ) has been issued and the bidding has started. After approval is given to a project, it normally takes 12-18 months for the bidding process to be completed
- (e) Government has taken the following steps to ensure perfect execution of the works:
 - i. PPPAC has been set up under the chairmanship of Secretary, Department of Economic Affairs (DEA) for approval of PPP Projects where the capital cost or underlying value of the assets is more than Rs.250 Crore (Rs. 500 Crore for NHDP).
 - ii. The Model Request for Qualification (RfQ) for pre-qualification of bidders of PPP projects and the Model Request for Proposal (RfP) for inviting financial bids from the bidders for PPP projects have been notified by Ministry of Finance to ensure transparent and equitable process of selection of private sector entity which is capable of delivery of quality works/services.
 - iii. The PPP projects which are awarded are regulated by contract on the basis of Concession Agreements/contractual arrangements. The Model Concession Agreements (MCA) developed by the Ministries concerned/Planning Commission to ensure proper allocation of risk and provision for force majeure and termination. Precise policy and regulatory framework has been specified through the MCA.
 - iv. The performance parameters are clearly prescribed in the contract/concession agreement with adequate oversight, penalty and termination provisions to ensure delivery of quality works and services.
 - v. Manual of Specifications & Standards (MSS) for 2/4 laning of highways have been issued by Ministry of Road Transport and Highways

ANNEX

LIST OF PROPOSALS FOR APPROVAL BY PPPAC/EMPOWERED INSTITUTION

PPPAC clearance under Guidelines for Formulation, Appraisal and Approval of Central Sector Public Private Partnership Projects

1. Four laning of Qazigund to Banihal section of NH 1A on BOT (Annuity) in the State of Jammu and Kashmir
2. Four laning of Ramban to Banihal section of NH 1A on BOT (Annuity) basis in the State of Jammu and Kashmir

3. Four laning of Udhampur to Ramban section of NH1A on BOT (Annuity) basis in the state of Jammu and Kashmir
4. Four laning of Chenani to Nashri section of NH 1A on BOT (Annuity) basis in the State of Jammu and Kashmir
5. Rehabilitation, strengthening of 4 laning of Jammu-Udhampur section of NH 1A, on BOT (Annuity) basis in the State of Jammu and Kashmir
6. Six laning of NH 4 from Tumkur to Chitradurga in Karnataka on BOT (Toll)
7. Srinagar to Banihal section of NH 1A on BOT (Annuity) in the State of Jammu and Kashmir
8. Development of Standalone container handling facility with a quay length of 300 m towards North at Jahawar Lal Nehru Port Trust. Scheme for Financial Support to Public Private Partnerships in Infrastructure (Viability Gap Funding)
9. Four laning of Nanded-Narsi Road and two lane improvement of Narsi-Deglor to State Border road (MSH6).
10. Two laning of Shirur Tajband-Mukhed-Narsi road and 2 laning with paved shoulder Narsi-Biloli to State Boarder Road (SH 225).
11. Four laning of Akola-Washim-Hingoli-Warangaphata SH 204 km 4/600 (including Malegaon & Hingoli bypass.
12. Four laning of Tembhorni-Kurduwadi-Barshi-Yedshi road SH 77 km 70/200 to km 159/300.